

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2016**

**&**

**APPEAL NO. 213 OF 2016**

**Dated: 14<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ramni Taneja  
Mr. Siddhorth Sijoria

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-2

**APPEAL NO. 213 OF 2016**

**In the matter of :**

**Mula Pravara Electric Co-operative Society Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : -

**ORDER**

Learned counsel for the parties state that the matter is likely to be resolved and they request for adjournment.

List these matters on **01.03.2017.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**